

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
STARRED QUESTION NO. 381
TO BE ANSWERED ON 20.03.2020

Environmental Clearance for Irrigation Projects

*381. SHRI MAGUNTA SREENIVASULU REDDY &
SHRI ASHOK MAHADEORAO NETE

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether small and medium irrigation projects from various States are pending with the Union Government for want of environmental/forest clearance;
- (b) if so, the details of such pending projects, project and State/UT-wise including Andhra Pradesh and Maharashtra;
- (c) the reasons for delay in granting environmental/forest clearance along with the details of projects sanctioned during the current year, State/UT-wise;
- (d) the time since when the above mentioned irrigation projects are under consideration of the Union Government; and
- (e) the other steps taken/proposed by the Government to clear these pending projects?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI PRAKASH JAVADEKAR)

- (a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARAS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. *381 DUE FOR REPLY ON 20.03.2020 REGARDING “ENVIRONMENTAL CLEARANCE FOR IRRIGATION PROJECTS” BY SHRI MAGUNTA SREENIVASULU REDDY& SHRI ASHOK MAHADEORAO NETE

(a)

Yes, Sir

(b) to (d)

I. There is no proposal pending for Small and Medium Irrigation Projects with the Ministry for approval under EIA Notification, 2006. Details of Small and Medium Irrigation projects (CCA: less than 10, 000 ha) fulfilling General Condition submitted to the Ministry and pending at Central level, along with reason for delay are tabulated below:

Sl. No.	Name of State	Name of the Project	Date of Submission	Reasons for delay
1.	Maharashtra	Nardave Medium Irrigation Project (CCA: 9,978 ha) at Dist.: Sindhudurg, Maharashtra	04.01.2019	Non submission of information from Project Proponent.
2.	Telangana	Channaka-Korata (Rudha) Barrage on Penganga River-Interstate Irrigation Project, (CCA: 6677.00 ha), Adilabad district of Telangana	16.04.2019	Non submission of Stage I Forest Clearance (FC) for the forestland involved in the State of Maharashtra by the Project Proponent.
3.	Telangana	ModikuntaVagu Irrigation Project (CCA: 5,500 ha) in Jayashankar Bhoopalpally District of Telangana	16.12.2019	Non submission of information from Project Proponent.
4.	Madhya Pradesh	Satdharu Medium Irrigation Project (CCA: 7,555 ha) in District Damoh	18.05.2019	Non submission of information from Project Proponent.
5.	Odisha	Khairibhandan Barrage Irrigation Project (CCA: 6,950 ha) of Dept. of Water Resources, Govt. of Odisha in Mayurbhanj	23.08.2019	Non submission of information from Project Proponent.

		District		
6.	Andhra Pradesh	No Small and Medium Irrigation projects are pending at Central level for grant Environmental Clearance.		

II. All Irrigation Projects granted Environmental Clearance (EC) by the MoEF&CC after the recommendation of the EAC at Central level in last one year:

Sl. No.	Name of State	Name of the Project	Date of EC granted
1.	Madhya Pradesh	Parbati (Rinsi) Major Irrigation Project (CCA: 48,000 ha) in Rajgarh district of Madhya Pradesh by Water Resources Department, Govt. of Madhya Pradesh	11.12.2019
2.	Uttarakhand	Jamrani Dam Multipurpose Project (CCA: 57,065 ha) by Irrigation Department, Uttarakhand	13.12.2019
3.	Bihar	Kosi-Mechi Intrastate link project (CCA: 2,14,812 ha) (Construction of 76.20 km long canal on the existing barrage beyond eastern Kosi main canal (41.30 km) for irrigation purpose under Kosi- Mechi intrastate link project in the state of Bihar by M/s. Water Resources Department, Govt. of Bihar	01.08.2019
4.	Odisha	Jeera Irrigation Project (CCA: 4,800 ha) in the Bargarh District, Odisha by M/s Department of Water Resources, Government of Odisha	21.05.2019
5.	Madhya Pradesh	Majhgaon Medium Irrigation project (CCA: 9,900 ha) in Panna District of Madhya Pradesh by Water Resources Department, Madhya Pradesh	08.04.2019
6.	Telangana	Sita Rama Irrigation Project (CCA: 1,33,085 ha), district Bhadradi Kothagudem, Telangana	07.01.2019
7.	Telangana	Kaleswaram Lift Irrigation Scheme (CCA: 18,211 ha) near Kannepally village, Mahadevpur Mandal, Jayashankar Bhoopalpally district, Telangana	25.02.2020

III. There is no proposal pending with the Ministry for approval under Forest (Conservation) Act, 1980. List of the proposals related to small and medium irrigation, which have been received and are under consideration of the Ministry is annexed at **Annexure I**.

IV. All the proposals including small and medium irrigation projects are dealt as per the procedure and norms under Forest (Conservation) Rules and Guidelines. The details of the approval accorded under Forest (Conservation) Act, 1980 and for non-forestry use is annexed at **Annexure II**.

(e)

Ministry of Environment, forest and Climate Change has taken several steps to expedite the issuance of environmental clearance, inter alia, including: -

1. Launching of Single-Window Integrated Environmental Management System named PARIVESH (Pro-Active and Responsive facilitation by Interactive, Virtuous and Environmental Single-window Hub) for a complete online, expeditious and transparent system for environment, forest, wildlife and CRZ clearances in the country;
2. Standardization of Terms of Reference.
3. Validity of ToR is increased from four years to five years in one go.
4. Standardization of Environmental Clearance conditions.
5. Provision of alert through SMS to the project proponents.
6. Delegation of more projects to the State Level Environmental Impact Assessment Authority.
7. Standardization of Forms for application.

Annexure-I

List of Irrigation proposals under consideration with UoI for forest clearance		
Sl. No.	Name of the project	State
1.	Banda Irrigation Project, Water Resource Department, Madhya Pradesh	Madhya Pradesh
2.	C/o Bali Chowki and Multi Village Group Piped Water Supply Scheme For Part of Seraj Block of Mandi District. (H.P.).	Himachal Pradesh
3.	Construction of Somb Saraswati Barrage on River Somb.	Haryana
4.	Forest Land proposed to be diverted For Construction of Kanhar Irrigation Project for area of 127.1637 ha in Sonebhadra District (UP).	Uttar Pradesh
5.	Jawar Micro Lift Irrigation Scheme	Madhya Pradesh
6.	Ammadad Tank	Chhattisgarh
7.	Uma Barrage	Chhattisgarh
8.	Narmada-Jhabua-Petlawad-Thandla-Sardarpur Micro Lift Irrigation Scheme	Madhya Pradesh
9.	Satdharu Medium Tank Project	Madhya Pradesh
10.	Upper Lanth Medium Irrigation Project	Odisha
11.	ISPKalisindh Link Project Phase-I	Madhya Pradesh

Annexure II

Statement showing State-wise Final Approval accorded in current year for non-forestry purpose under FC Act, 1980			
Category: <u>All Categories</u>		During the Period: <u>01/01/2019 to 16/03/2020</u>	
Case Status: <u>APPROVED</u>			
S. No.	States/UTs	No. of Cases	Area Approved (in ha)
1	Andhra Pradesh	5	196.933
2	Arunachal Pradesh	1	4577.84
3	ASSAM	1	1.00
4	Bihar	33	461.79
5	CHHATTISGARH	1	207.99
6	GOA	1	0.93
7	Gujarat	258	1719.66
8	Haryana	389	645.86
9	Himachal Pradesh	78	671.93
10	Jharkhand	17	933.89
11	Karnataka	17	221.67
12	Kerala	2	0.26
13	Madhya Pradesh	271	2139.22
14	Maharashtra	3	183.79
15	Manipur	1	24.50
16	Meghalaya	2	0.03
17	Mizoram	3	46.48
18	Orissa	20	5171.44
19	Punjab	186	439.80
20	Rajasthan	47	474.84
21	Tamil Nadu	8	28.29
22	Telangana	29	2113.18
23	Tripura	11	266.67
24	Uttar Pradesh	45	82.08
25	Uttarakhand	93	256.55
26	West Bengal	2	102.33
27	Grand Total	1524	20968.94
28	Uttar Pradesh	0	0.00
29	Uttarakhand	60	171.64
30	West Bengal	3	124.87
Grand Total		574	7576.61

Note: There was no diversion of forestland in respect of remaining six States /UTs